

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:4913
ANSWERED ON:26.04.2010
DEENDAYAL DISABLED REHABILITATION SCHEME
Gaddigoudar Shri P.C.;Sivasami Shri C.

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of the allocations of funds made to various States under Deendayal Disabled Rehabilitation Scheme during the last three years and the current year;
- (b) the number of beneficiaries of the scheme, State-wise; and
- (c) the total amount sanctioned, released and utilized under this scheme so far?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT (SHRI D. NAPOLEON)

(a) to (c) Under the Deendayal Disabled Rehabilitation Scheme (DDRS), allocation of funds is not made State -wise. However, the details of funds released to the Non-Governmental Organizations (NGOs) of various States under DDRS during the last three years as well as the State-wise number of beneficiaries, are at Annexure. During the current financial year, no fund has been released under DDRS.